

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) No. 19 of 2019**

**In the matter of:**

**Chander Verma**

**....Appellant**

**Vs.**

**Continental Construction Ltd. & Ors.**

**....Respondents**

**Present**

**For Appellant: Mr. Chandan Dutta, Mr. Jeevesh Nagrath & Mr. Prabhat Kumar Rai, Advocates.**

**For Respondents: Mr. Vabhav Dabas, For R-4.  
Mr. Swapnil Gupta & Mr. Rudrajit Ghosh, For R-5.**

**ORDER**  
**(Virtual Mode)**

**24.02.2021:** The composition of Bench is changed, therefore, we have to hear the matter a fresh.

In the meanwhile, Parties may file Written Submissions not more than three pages along with relevant citations within one week.

Interim Order to continue till next date of hearing.

List the matter for '**Hearing**' on **1<sup>st</sup> April, 2021** on top of the list.

**[Justice Jarat Kumar Jain]**  
**Member (Judicial)**

**[Mr. Kanthi Narahari]**  
**Member (Technical)**

*Sim/Kam*